

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 139 OF 2018**

**Dated: 12<sup>th</sup> November, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**UJVNL**

**.... Appellant(s)**

**Versus**

**Uttarakhand Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari  
Mr. Shashwat Singh

Counsel for the Respondent(s) : Mr. Buddy A., Ranganadhan  
Ms. Stuti K. for R-1

Mr. Pradeep Mishra  
Mr. Manoj Kr. Sharma for R-2

**ORDER**

***Admit.***

Issue notice to the Respondents returnable on 18.12.2018.

The learned counsel, Mr. Buddy A. Ranganadhan, appearing for Respondent No.1 has filed a Memo on 12.11.2018, adopting the reply filed in Appeal Nos. 215 of 2016 & 283 of 2016.

Submission made by the learned counsel appearing for the first Respondent, as stated above in the memo, is placed on record.

The learned counsel appearing for the second Respondent is permitted to adopt the reply filed in Appeal Nos. 215 of 2016 & 283 of 2016.

Post this matter along with Appeal Nos. 215 of 2016 & 283 of 2016 on **18.12.2018**, as agreed by the learned counsel appearing for the parties.

**(S. D. Dubey)**  
**Technical Member**

*Pr/pk*

**(Justice N. K. Patil)**  
**Judicial Member**